

(32)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.624/95

Between:

Date of Order: 4.4.96.

Dr.K.L.Mallabha Rao

...Applicant.

And

1. The Chairman, Railway Board, New Delhi.

2. The General Manager(Personnel),
South Central Railway,
Railnilayam, Secunderabad.

...Respondents.

Counsel for the Applicant : Mr.L.Ravichander

Counsel for the Respondents : Mr.D.F.Paul

CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri L.Ravi Chander, for the applicant and Sri D.Francis Paul, for the respondents.

Without going into the details and facts of this case, and ignoring for the present the aspect of limitation, it is noticed that the basic grievance of the applicant is that as many as five representations submitted by him on 14.8.91, 11.8.92, 9.1.93, 16.3.94 and 8.10.94 remain undisposed till date. Sri D.Francis Paul, on behalf of the respondents concedes that the representations were duly received and considered, but the requests contained therein were not possible of acceptance on merits. Be that as it may, it is considered fair and adequate at this stage to direct K-1 to examine the five above cited representations and give a comprehensive speaking order in regard to the main points raised therein. This may be done within 90 days from today. Thus the OA is disposed of. No costs.
No orders are passed on MA 466/95 in the light of the directions given above.

Arundhati
DEPUTY REGISTRAR(J)

contd...

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Copy to:

1. The Chairman, Railway Board,
New Delhi.
2. The General Manager, (Personnel),
South Central Railway,
Railnilayam, Secunderabad.
3. One copy to Mr. L. Ravi Chander, Advocate,
CAT, Hyderabad.
4. One copy to Mr. D. F. Paul, Addl. GSC, CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

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2/4/96
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE ~~SHRI A.B.GORTHY~~ : MEMBER(A)

HON'BLE SHRI H Rajendra Prasad : M(A)

DATED: 4-4-96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

IN

O.A.NO. 624/95

~~ADMITTED~~ AND INTERIM DIRECTIONS ISSUED

ALLOWED

OA

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

NO ORDER AS TO COSTS

* * *

